

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1204/2024

In the matter of

News item titled "Punjab Forest Department raises alarm over construction on Chandigarh periphery" appearing in the Tribune dated 17.12.2025 (Original Application No. 1204/2024).

Sr. No.	Particulars	Dated	Pages
1	Short Reply by way of Affidavit on behalf of Respondent no. 5	15.12.2025	1-3
2	Annexure 1	15.12.2025	4-8
3	Annexure 2	15.12.2025	9-16

PLACE: SAS NAGAR

DATED: 15.12.2025


**Respondent no. 5
Komal Mittal, IAS, Presently
posted as Deputy Commissioner,
SAS Nagar, Punjab**

IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW CHANDIGARH

ORIGINAL APPLICATION NO. 1204/2024

In the matter of

News item titled "Punjab Forest Department raises alarm over construction on Chandigarh periphery" appearing in the Tribune dated 17.12.2025 (Original Application No. 1204/2024).

Short Reply by way of Affidavit of Komal Mittal, IAS,
Presently posted as Deputy Commissioner, SAS Nagar,
Punjab for Respondent no. 5

RESPECTFULLY SHOWETH,

I, the Deponent above-named, do hereby solemnly affirm and declare as under:

1. That the Respondent is aware of this pending matter before this hon'ble Tribunal for consideration and compliance of the order dated 24.05.2025 passed by the Hon'ble Tribunal.
2. The the brief facts of the case are that The Forest Department has stated that in the villages located near Chandigarh — Mirzapur, Jayanti Majri, Karoran, Bharonjian, Siswan, and Nada — houses and farmhouses are being constructed illegally. These lands were earlier classified as forest land, but they have now been delisted from the forest list. These lands now fall under the jurisdiction of GMADA (Greater Mohali Area Development Authority). The Forest Department has identified 116 illegal buildings and has requested GMADA to take appropriate action. These constructions are in violation of the Punjab Land Preservation Act and the directions of the Hon'ble Supreme Court of India.
3. That the Respondent has called for the reports from the concerned departments and based on the said reports the following actions have been taken in this matter.



As per the Report from Additional Deputy Commissioner (Urban Development), SAS Nagar

As per the report received from the ADC (Urban Development) vide letter no.8658 dated 15.12.2025, a report had been taken from Executive Officer, Municipal Council Naya Gaon (letter no. 1977 dated 11.12.2025), that the Municipal Council had already submitted a report vide letter No. 1650 dated 10.09.2025 regarding unauthorized constructions; that as per the latest report received from ADC (Urban Development), it has been observed that subsequent to the submission of the said report, certain persons have attempted to carry out unauthorized constructions without obtaining any permission, including during late hours/night; that in this regard, a list of 33 cases of unauthorized constructions has been received by the Municipal Council; that notices have been issued to the concerned persons and further action is being taken strictly in accordance with law and applicable rules. List of the sites are attached in the tabular format(Annexure 1).

Report from District Town Planner (Regulatory), SAS Nagar

As per the report received from District Town Planner(Regulatory), SAS Nagar vide letter no. 5890 dated 15.12.2025 it has been stated that the detail of 62 unauthorized constructions has been attached.

- Approximately 10 demolition drives have been carried out since 2023 against unauthorized constructions in the concerned villages.
- Around 60 notices have been issued from 2022 till date against unauthorized constructions.
- In village Karora, an unauthorized colony titled Forest Hill has been issued a "show cause notice." The matter regarding its jurisdictional boundaries has been referred to the Municipal Council Naya Gaon and Revenue Department.
- Various projects such as Fair Heavens Farms, Green Heavens, Secret Valley Farms, Acacia Village, Golf Villas, etc., spread over about 2000 acres, were issued notices on 14.11.2024. The matter is under appeal before the Special Secretary, Housing & Urban Development Department, Punjab.
- In village Nada, Fairwood project developers (10 in number) were issued "show cause notices" on 09.09.2025.
- In village Mirzapur, an unauthorized colony covering approximately 16081 bighas 17 biswas was detected. 92 developers/promoters were issued notices, and action for registration of FIRs is under process.
- During 2023, 13 farmhouse owners were called for personal hearings; 5 farmhouses were sealed. Subsequently, under directions of the Hon'ble Punjab & Haryana High Court, these were de-sealed as some had valid Eco-Tourism permissions.
- Many related matters are presently sub-judice before the Hon'ble High Court, the Hon'ble National Green Tribunal, and the Hon'ble Supreme Court of India.



- On 08.09.2025, 8 more farmhouse owners were called for personal hearing. One farmhouse was sealed on 09.09.2025 with competent authority's approval, while replies from seven others are under consideration.

List of the sites are attached in the tabular format(Annexure 2).

4. It is further submitted that all concerned departments are regularly monitoring and taking necessary action against unauthorized constructions, colonies, and farmhouses in accordance with the provisions of the Punjab Regional and Town Planning and Development Act, 1995 and other applicable laws. Continuous vigilance and follow-up action are being ensured to prevent any further violations.
5. That the Deponent is filing this short reply at this stage, however, the Deponent undertakes to file a detailed parawise reply, if this Hon'ble Court directs so or need arises at a later stage of the proceedings.

In view of the submissions made herein above, it is , therefore, most respectfully prayed that the present Suo Moto being devoid of any merits therein may kindly be dismissed, in the interest of justice.

PLACE: SAS NAGAR

DATED: 15.12.2025



Respondent no. 5
Komal Mittal, IAS, Presently
posted as Deputy Commissioner,
SAS Nagar, Punjab

VERIFICATION:-

Verified that the contents of Para no. 1 to 5 of my above reply by way of affidavit are true and correct to the best of my knowledge and as per information derived from the official record. No part of it is false and nothing has been kept concealed therein.



Respondent no. 5
Komal Mittal, IAS, Presently
posted as Deputy Commissioner,
SAS Nagar, Punjab



Executive Magistrate
S.A.S. Nagar



- 4 - Amere use 1
**Office of the Additional Deputy Commissioner (UD),
SAS Nagar**

Email Id :adc.ud.sasnagar@punjab.gov.in,adc.ud.sas@gmail.com Phone No.0172-2219401

To,

The Honorable Deputy Commissioner,
S.A.S. Nagar.

Letter No.: 8658

Date: 15/12/25

Subject: News item titled "Punjab Forest Department raises alarm over construction on Chandigarh periphery" appearing in the Tribune dated 07.09.2024 (Original Application No. 1204/2024).

Reference: In reference to your office letter no: 2669-70/MA2 dated: 28/11/2025.

With reference to the above subject and letter, it is requested regarding the information sought by you that the Executive Officer, Municipal Council, Nayagaon, vide letter no: 1977 dated: 11/12/2025 (copy of the letter is attached), has clarified in his report that a total of 33 unauthorized constructions (copy of the list is attached) have been identified by the Municipal Council, Nayagaon.

In this regard, notices are being issued to them by the Municipal Council, Nayagaon, and further action is being taken. This is for your information.

Encl: As above

15/12/25
Additional Deputy Commissioner (UD)
S.A.S. Nagar.

[Signature]

Clean city



Green city

ਨਗਰ ਕੌਂਸਲ, ਨਵਾਂ ਗਾਉਂ

Municipal Council, Naya Gaon



Disit. Sahibzada Ajit Singh Nagar (Mohali), Punjab

e-mail:-conpnayagaon@ymail.com

Mob: 6239692608

No.1977.....

Date.01/12/2025.....

To,

The Additional Deputy Commissioner (UD),
SAS Nagar.

Subject: Regarding the news item titled "Punjab Forest Department raises alarm over construction on Chandigarh periphery" published in The Tribune dated 07.09.2024, in connection with Original Application No. 1204/2024.

Reference: Your office letter No. 2510/MA-2 dated 04.11.2025.

In reference to the subject cited above, it is respectfully submitted that the Municipal Council, Naya Gaon has already sent the report in this matter with letter No. 1650 dated 10.09.2025. Following that, attempts are still being made by the individuals to carry out unauthorized constructions without permissions at odd hours or during the night. In this regard, the Municipal Council, Naya Gaon has received a list of 33 unauthorized constructions. Notices are being issued to them, and further action is being initiated. This is submitted for your information.

Enclosure: List of unauthorized constructions.

Executive Officer
Municipal Council, Naya Gaon

Municipal Council Naya Gaon

Sr.No	Name of Owner / Property	Nature of Property	Action Taken
1	Dhillon farm Dashmesh Nagar	Commercial	Notice Issued
2	Pulp Resort , Shivalik Vihar Road Nayagaon	Commercial	Notice Issued
3	R.A Farm Nayagaon District SAS Nagar	Commercial	Notice Issued
4	Oyo Hotel Grand 3 Karoran Road Nayagaon	Commercial	Notice Issued
5	Hotel Pride Main market Nayagaon	Commercial	Notice Issued
6	Hotel Royal Empire Adharsh Nagar	Commercial	Notice Issued
7	Fab Hotel Meridian Inn Adharsh Nagar Nayagaon	Commercial	Notice Issued
8	Hotel Golden Leaf Adharsh Nagar Nayagaon	Commercial	Notice Issued
9	Fab express Galaxy Adharsh nagar Nayagaon	Commercial	Notice Issued
10	Hotel New Arya Near Lal Kothi Nayagaon	Commercial	Notice Issued
11	Hotel Royal Empire Adharsh Nagar Nayagaon	Commercial	Notice Issued
12	Hotel lime wood Khuda ali sher road Naygaon	Commercial	Notice Issued
13	Hotel The Lotus Main market shiv mandir road Nayagaon	Commercial	Notice Issued
14	Hotel Pal Heritage Near Guruduvara Nayagaon	Commercial	Notice Issued
15	Hotel Paradise near dhillon palace Nayagaon	Commercial	Notice Issued
16	Hotel The Black Gold near Century Public School Nayagaon	Commercial	Notice Issued
17	Hotel eco plaza Mata Singha devi road nayagaon	Commercial	Notice Issued
18	Hotel the yellow Near UCO bank Nayagaon	Commercial	Notice Issued

19	Hotel Himachal near uco bank nayagaon	Commercial	Notice Issued
20	Capital O Hotel Daya Grand City Nayagaon	Commercial	Notice Issued
21	Oyo Hotel Aman Main Market Nayagaon	Commercial	Notice Issued
22	Fab Hotel Bliss Karoran Road Nayagaon	Commercial	Notice Issued
23	HOTel O Shades Karoran Road near century public school Naygaon	Commercial	Notice Issued
24	Collection O Bell Shovalik Vihar road naygaon	Commercial	Notice Issued
25	Hotel River Park Nada pull naygaon	Commercial	Notice Issued
26	Hotel JM Plaza karoran Road Nayagaon	Commercial	Notice Issued
27	Hotel city view karoran road Naygaon	Commercial	Notice Issued
28	Hotel platinum Inn karoran road naygaon	Commercial	Notice Issued
29	hotel Blue Moon Khuda Ali Sher Road Naygaon	Commercial	Notice Issued
30	Raj Hotel sariya wala mod nayagaon	Commercial	Notice Issued

	Hotel Crown Plaza Karoran road Nayagaon	Commercial	Notice Issued
32	Hotel eco plaza Mata Singh devi Mandir Rd Nayagaon	Commercial	Notice Issued
33	Rass Bag (Farm) Kansal	Commercial	Notice Issued

Greater Mohali Area Development Authority
Sahibzada Ajit Singh Nagar
(Regulatory Branch)

To,

Deputy Commissioner,
S.A.S. Nagar.

Memo no./Gmada (R)-2025/5890

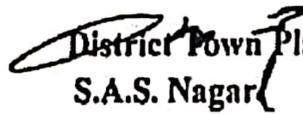
Date: 15/12/2025

Subject:- News item titled " Punjab Forest Department raises alarm over construction on Chandigarh periphery" appearing in the Tribune dated 07.09.2024 (Original Application No. 1204/2024)

Reference:- Regarding your office letter no. 2510/M.A.-2287 dated 04-11-2025.

With reference to the above subject and cited references, the detailed information of 62 unauthorized constructions as sought is enclosed herewith apart from this, please provide the list of 116 buildings for which details are being sought so that necessary action regarding these unauthorized buildings and constructions can be initiated accordingly

Encl. Detail of 62 constructions


District Town Planner (R),
S.A.S. Nagar

- 10 -

Detail of 62 unauthorized Construction						
Sr. No.	Name	Village	Tehsil	Construction detail	No. & Dt. of Show Cause Notice	Remarks (Demolition order Letter no./date)
1	Narinder Gujjar. S/o Surjan Singh	Boothgarh	Majri	3 rooms in 2 Kanal Area	5748/17-09-2024	Structure demolished on 27.11.2025
2	Ugar Singh And others	Boothgarh	Majri	Furniture Market	6439-56/04-11-2024	Structure demolished on 27.11.2025
3	Hardeep Singh, Village Sultanpur, Tehsil and Distt. Majri, Distt. S.A.S. Nagar	Sultanpur	Majri	Service station and Juice shop	6750/26-11-2024	Structure demolished on 03.12.2025
4	Yadwinder Singh, Village Sultanpur, Tehsil Majri, Distt. S.A.S. Nagar	Sultanpur	Majri	construction of Property office	6769/26-11-2024	Structure demolished on 03.12.2025
5	Randhir Singh, Village Soonk,	Soonk	Majri	Unauthorised Construction	Seal 995/08-04-2023	Structure demolished
6	Ajpal S/o Bachan Longowal R/o # 1774 39 B Chandigarh	Parachh	Mohali	Unauthorised Construction 25 Marla	2884/08-08-2023	Sealed
7	Kamla Devi, Village Parch, Tehsil Majri, Distt. S.A.S. Nagar	parch	Majri	Unauthorised Construction	Seal 989/08-04-2023	Sealed
8	Ranjit Singh S/o Gurjit Singh S/o Karar Singh R/o #2813 Sec -37 C 1st Floor Chandigarh	Soonk	Mohali	Unauthorised Construction 4 Acre	Seal 1013/17-04-2023	Sealed
9	Prey - Bush Village Siswan	Siswan	Mohali	Resort in 1 Acre	1247/05-06-2023	Court Case PIL no. 110 of 2025 is pending in Hon'ble Punjab and Haryana High Court
10	Orchid Space Design LLP Sanjeev Gupta The Hevmitage Vill Karoran	Karoran	Mohali	Unauthorised Construction 11 Acres	997/10-04-2023	Court Case CA/4644/2025 pending in Hon'ble Supreme Court of India
11	Gurbaksh Kaur W/o Gurkirpal Singh S/o Gurkaram Singh C/o Baikunt Farm Near Darbar Baba Relumat Shah Kadar Ji Masjid Soonk	Soonk	Mohali	Unauthorised Construction 3 Acre	562/22-02-2023	Court case COCP 5481 of 2025 pending in Hon'ble Punjab and Haryana High Court

12	Ravinder Singh, RJ Ravish Farm, Village Sultanpur, Tehsil Majri	Sultanpur	Majri	Unauthorised Construction 2 Acre	3722/ 28-06-2024	The violator has submitted his reply and last opportunity has been given of hearing on dated 23.12.2025, before appropriate order is passed by the Competent Authority
13	Nishan Singh, Sandhu Rupan Farm, Village Parol, Tehsil Majri	Parol	Majri	Unauthorised Construction 3 Acre	3688/ 28-06-2024	The violator has submitted his reply and last opportunity has been given of hearing on dated 23.12.2025, before appropriate order is passed by the Competent Authority
14	Kirpal Singh Thakur, # 2159, 1st Floor, Sector-38 C, Chandigarh	Parol	Majri	Unauthorised Construction 2 Acre	3711/ 28-06-2024	The violator has submitted his reply and last opportunity has been given of hearing on dated 23.12.2025, before appropriate order is passed by the Competent Authority
15	Vikram Singh Brar, JR Brar Unauthorised Construction	Parol	Majri	Unauthorised Construction 3 Acre	3744/ 28-06-2024	The violator has submitted his reply and last opportunity has been given of hearing on dated 23.12.2025, before appropriate order is passed by the Competent Authority
16	Sunny Walia, Village Parol, Tehsil Majri	Parol	Majri	Unauthorised Construction 24 Kanal Area	3733/ 28-06-2024	The violator has submitted his reply and last opportunity has been given of hearing on dated 23.12.2025, before appropriate order is passed by the Competent Authority
17	Amanveer Singh S/o Giyan Chand, # 1503, Ambika Group Flat, Mohali	Siswan	Majri	Unauthorized Godown in 8 Marle	2817/ 26-03-2024	The violator has submitted his reply and last opportunity has been given of hearing on dated 23.12.2025, before appropriate order is passed by the Competent Authority
18	Brar Unauthorised	Parch	Majri	Unauthorised Construction	Seal 1014/ 17-04-2023	The violator has submitted his

-12-

	Construction, Village Parch					reply and last opportunity has been given of hearing on dated 23.12.2025, before appropriate order is passed by the Competent Authority
19	Dajwa Unauthorised Construction, Village Siswa, Tehsil Majri	Siswan	Majri	Unauthorised Construction 2 Kanal Area	3786/02-07-2024	Demolition order issued on 21-11-2025 to remove the unauthorised Construction with a period of 6 weeks
20	Delhousie Public School, D.P.S. School, Village Siswan, Majri, S.A.S. Nagar	Siswan	Majri	Unauthorized School in 10 Acre	2593/02-08-2023	The violator had submitted his reply that area falls under Lal Lakir, in addition to this A.D.C(D) Mohali has been intimated regarding it.
21	Anil Kumar S/o Subash Chander r/o 559/1, Milk Colony, Dhanas	Boothgarh	Majri	40*40 Shed feet	2295/31.07.2023	Structure demolished on 27.11.2025 to remove the unauthorised with a period of 6 weeks
22	Kulwinder singh s/o Gurnail Singh. Village Rani Majra	Rani Majra	Majri	2 Kanal Wall Surrounding	364/8.1.2024	Structure demolition scheduled on 06.01.2026
23	Jatinder Singh. Vilage Jayanti Majri	Jayanti Majri	Kharar	Jayanti Majri To omaxe Road, Approx. 200 Gajj	3353/20-05-2025	Demolition Drive scheduled on dt.19.12.2025
24	liz Batra. G-31, Uppals Marble market, sector-13, chandigarh	Soonk	Mohali	Construction of 4 Rooms in 7 Kanal area	6759/26-11-2024	Letter has been written to SSP for Lodging FIR against the violator
25	Shukhjot Nagara C/o Unauthorised Construction Parachh, Near Senku road, majri., S.A.S. nagar	Parachh	Majri	Hut Counstruction in 1 Acre	2316/31-07-2023	Matter is pending in appeal at the level of Appellate Authority
26	Surjit Singh Sandhu S/o Chandan Singh R/o # 239 Ph - 1 Mohali (9876251355)	Soonk	Mohali	Unauthorised Construction 3 Acre	597/23-02-2023	Sealed
27	Jassi and kalash Bath, Village Rurki khas	Rurki Pukhta	Kharar	Near Thaska Manana, Airport Road, Commercial In 500 Gajj	3164/13-05-2025	Demolished
28	Vandina Chauhan d/o Sh.	Nadha	Majri	Unauthorised Construction 3 Kanal	1393/16-06-2023	Demolished

29	Karamchand Chauhan r/o Bll, Po Chang Shimla Dr. Rana, Village Rani Majra.	Rani Majra	Kharar	Commercial in 0.5 Acre	2303/22-04-2025	Demolition order issued vide letter no.2266 dt.15-09-2025 & now Demolition Drive scheduled on dt.06.01.2026
30	Manohar and Janvi, Village Togan	Togan	Kharar	Commercial in 100 Gajj	2747/22-04-2025	Demolition order issued vide letter no 2270/ 15-09-2025 & now Demolition Drive scheduled on dt.06.01.2026
31	Tarsen Singh S/o atma Ram, Village Togan	Togan	Kharar	Residential + Commercial in 200 Gajj	2780/24-04-2025	Demolition order issued vide letter no 2589/ 18-09-2025 & now Demolition Drive scheduled on dt.06.01.2026
32	Basant and Anand, village kansala	Kansala	Kharar	Commercial in 500-700 Gajj	2791/24-04-2025	Demolition order issued vide letter no 2592/ 18-09-2025 & now Demolition Drive scheduled on dt.22.12.2025
33	Col. A.S. Gill, Village Karoran	Karoran	S.A.S. Nagar	Residential+ Commercial Unauthorised Construction 0.5 Acre	2813/24-04-2025	Demolition order issued vide letter no 2586/ 18-09-2025 & now Demolition Drive scheduled on dt.26.12.2025
34	PCL Gateway Housing, Village Togan	Togan	Kharar	Chandigarh Road, Approx. 200 gajj	2472/16-04-2025	Demolition order issued vide letter no 2743/18-09-2025 & now Demolition Drive scheduled on dt.06.01.2026
35	Ravi S/o Sundarlal, Village Togan	Togan	Kharar	Commercial in 200 Gajj	2769/24-04-2025	Demolition order issued vide letter no 2796/ 25-09-2025 & now Demolition Drive scheduled on dt.06.01.2026
36	Mandeep Singh, Village Parch, Kharar, S.A.S. Nagar	Parch	Kharar	Residential and Commercial Construction in 200 Sq. Yard.	2050/28-08-2025	Demolition order issued vide letter no 3064/ 03-10-2025 & now Demolition Drive scheduled on dt.19.12.2025
37	Jasbir Singh, Village Soonk, Majri	Soonk	Majri	Residential Foundation ni 100 Sq. Yds. Area	1985/28-08-2025	Demolition order issued vide letter no 3070/ 03-10-2025 & now Demolition Drive scheduled on dt.19.12.2025
38	Raman, Village Soonk, Majri	Soonk	Majri	near Peer Smadh, Residential Unauthorised Construction 500 Sq. Yds.	2040/28-08-2025	Demolition order issued vide letter no 3073/ 03-10-2025 & now Demolition Drive scheduled

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39	Karan Singh, Village Soonk. Majri	Soonk	Majri	Residential Construction in 100 Sq. Yds. Area	2029/ 28-08- 2025	on dt.19.12.2025 Demolition order issued vide letter no 3076/ 03-10- 2025 & now Demolition Drive scheduled on dt.19.12.2025
40	Jaspal Singh, Village Soonk. majri	Soonk	Majri	near Ashram, Residential Unauthorized Construction 1.2 Acre Area	2018/ 28-08- 2025	Demolition order issued vide letter no 3067/ 03-10-2025 & now Demolition Drive scheduled on dt.19.12.2025
41	A.K. Saini, Village Soonk. majri	Soonk	Majri	near Peer Smadh, Commercial (Storage Room) in 500 Sq. Yds. Area (Tin Shed)	2007/ 28-08- 2025	Demolition order issued vide letter no 3079/ 03-10- 2025 & now Demolition Drive scheduled on dt.19.12.2025
42	Lakhan Singh. Village Soonk. Majri	Soonk	Majri	Jayanti Devi Mandir Road, construction of residential Construction in 500 Sq. Yds.	1996/ 28-08- 2025	Demolition order issued vide letter no 3061/ 03-10- 2025 & now Demolition Drive scheduled on dt.19.12.2025
43	Bhola S/o Sham Lal, Village Togan	Togan	S.A.S. Nagar	Near Gym, Residential + C ommercial in 200 Gajj	3388/ 20-05- 2025	Demolition order issued vide letter no 4060/ 14-10- 2025 & now Demolition Drive scheduled on dt.06.01.2026
44	Pawan Kumar , Billy Goat, Village Karoran	Karoran	Majri	Unauthorised Construction 1 Acre	141/ 16-06- 2023	Demolition order issued vide letter no 4069/ 17-10- 2025 & now Demolition Drive scheduled on dt.26.12.2025
45	Gurbachan Singh S/o Inderjeet Singh. Karoran	Karoran	Majri	Unauthorised Construction 1 Acre	1419/ 16-06- 2023	Demolition order issued vide letter no 4066/ 17-10- 2025 & now Demolition Drive scheduled on dt.26.12.2025
46	Ram Kumar, Village Teera, (Campa Wali Fizz)	Teera	Kharar	Opp. PCA Stadium, approx. 200 Gajj	3720/ 09-06- 2025	Demolition order issued vide letter no 4192/ 17-10- 2025 & now Demolition Drive scheduled on dt.06.01.2026
47	Rinku, Village Sainimajra	Sainimajra	Kharar	Sainimajra, Omaxe road, Approx. 100 Gajj	3366/ 20-05- 2025	Demolition order issued vide letter no 4195/ 17-10- 2025 & now Demolition Drive scheduled on dt.06.01.2026
48	Rakesh, Village Togan	Togan	Kharar	Commercial in 200 Gajj	2835/ 24-04- 2025	Demolition order issued vide letter no 4259/ 24-10- 2025 & now Demolition Drive scheduled on dt.06.01.2026
49	Shiva Arociats, Village Teera	Teera	Kharar	Opp. PCA Stadium, approx. 200	3298/ 20-05- 2025	Demolition order issued vide letter no 4262/ 24-10-

				Gajj		2025 & now Demolition Drive scheduled on dt.06.01.2026
50	Verma Toys Shops Gift and Toys, Village Teera	Teera	Kharar	Oppo. PC Stadium (Commercial in Approx. 100 Gajj)	3757/ 16-06-2025	Demolition order issued vide letter no 4280/ 27-10-2025 & now Demolition Drive scheduled on dt.06.01.2026
51	Shri Karishna Pant Food plazqa, (Vaishnu Dhaba V/s Shri. Karishna Restaurant), Village Teera	Teera	Kharar	Opp. PCA Stadium, approx. 200 Gajj	3309/ 20-05-2025	Demolition order issued vide letter no 4274/ 27-10-2025 & now Demolition Drive scheduled on dt.06.01.2026
52	Raja Singh, Village Sainimajra	Sainimajra	Kharar	Sainimajra, Omaxe road, Approx. 100 Gajj	3320/ 20-05-2025	Demolition order issued vide letter no 4283/ 27-10-2025 & now Demolition Drive scheduled on dt.06.01.2026
53	K.S. Group, Village Togan	Togan	Kharar	Opp. Petrol Pump, village Togan, Approx. 100 Gajj	3377/ 20-05-2025	Demolition order issued vide letter no 4277/ 27-10-2025 & now Demolition Drive scheduled on dt.06.01.2026
54	Sandhu fast food, Village Teera	Teera	Kharar	Opp. PCA Stadium, approx. 100 Gajj	3401/ 20-05-2025	Demolition order issued vide letter no 4298/ 27-10-2025 & now Demolition Drive scheduled on dt.06.01.2026
55	Kulwinder, Village Sainimajra	Sainimajra	S.A.S. Nagar	Sainimajra, Omaxe road, Approx. 100 Gajj	3342/ 20-05-2025	Demolition order issued vide letter no 4389/ 31-10-2025 & now Demolition Drive scheduled on dt.06.01.2026
56	Gursharan Singh, Village Majri	Majri	Majri	Commercial in 200 Gajj	2683/ 22-04-2025	Demolition order issued vide letter no 5439/ 28-11-2025 & now Demolition Drive scheduled on dt.22.12.2025
57	Verma Welding Works, Village Teera	Teera	Kharar	Opp. PCA Stadium, approx. 100 Gajj	3331/ 20-05-2025	Demolition order issued vide letter no 5275/ 28-11-2025 & now Demolition Drive scheduled on dt.06.01.2026
58	Surjit Singh, Village Shingari Wala, Majri	Shingariwala	Majri	Residential Foundation in 200 Sq. Yds. Area	2371/ 16-09-2025	Demolition order issued vide letter no 5070/ 13-11-2025 & now Demolition Drive scheduled on dt.19.12.2025
59	Inderjeet Singh Bal, Village Soonk	Soonk	Majri	Unauthorised Construction	Seal 1015/ 17-04-2023	The violator was called for personal hearing on 8.9.2025 and submitted his

						representation, action will be initiated as per law.
60	Jagjeet Singh S/o Sh. Gurbaksh Singh, Begampura Farm, Village Karoran, Majri	Karoran	Majri	Unauthorised Construction 2 Acre	1427/16-06-2023	The violator was called for personal hearing on 8.9.2025 and submitted his representation, action will be initiated as per law.
61	Manjit Lakhian S/o Sh. Arbind Manjit Singh, Village Karoran	Karoran	Majri	Unauthorised Construction 1 Acre	1435/16-06-2023	The violator was called for personal hearing on 8.9.2025 and submitted his representation, action will be initiated as per law.
62	Rana iqbal Singh Jolly S/o Parmveer Singh Jolly, Bakund Farm, Karoran	Karoran	Majri	Unauthorised Construction 2 Acre	1423/16-06-2023	The violator was called for personal hearing on 8.9.2025 and submitted his representation, action will be initiated as per law.

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